

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

RAJYA SABHA
UNSTARRED QUESTION NO - 2963
ANSWERED ON - 18/03/2026

**PEDESTRIAN FATALITIES AND NEED FOR WALKABLE ROAD
INFRASTRUCTURE**

2963. SHRI S NIRANJAN REDDY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Ministry recognises that lack of safe and continuous pedestrian infrastructure, including footpaths and zebra crossings on urban arterial roads and National Highways has contributed to high pedestrian fatalities;
- (b) if so, the State-wise/UT-wise details of pedestrian fatalities in the last three years;
- (c) whether the Ministry has issued any road design norms to ensure pedestrian-friendly and walkable streets;
- (d) whether any specific scheme or programme has been developed to improve walkability and pedestrian safety; and
- (e) the steps being taken to ensure that road design prioritises pedestrian safety alongside vehicle mobility?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (e) National Highways (NHs) works are carried out as per standards, guidelines, manual, code of practice of Indian Roads Congress as well as specifications for Road and Bridge Works. Pedestrian infrastructure such as pedestrian underpasses, footpaths, foot-over bridges, pedestrian crossings, are provided based on detailed surveys and site requirements as per IRC:103-2022 “Guidelines for Pedestrian Facilities” to ensure pedestrian safety.

Based on the category of road and traffic volume, various traffic calming measures such as transverse bar markings, rumble strips, raised pedestrian crossings, speed tables, etc. are adopted for speed management to ensure the safety of pedestrians alongside vehicle mobility. Further, road safety audit is conducted on all National Highways (NHs) at design, construction, and pre-opening stage of National Highway projects as well as on existing NHs for ensuring safety of pedestrians and other vulnerable road users. The provisions of aforementioned guidelines are implemented based on road safety audits and site requirements. The State-wise/UT-wise details of pedestrian fatalities on all roads in the last three years are Annexed.

**ANNEXURE REFERRED IN REPLY TO PART (a) to (e) OF RAJYA SABHA
UNSTARRED QUESTION NO. 2963 FOR 18.03.2026 ASKED BY SHRI S NIRANJAN
REDDY REGARDING PEDESTRIAN FATALITIES AND NEED FOR WALKABLE
ROAD INFRASTRUCTURE**

Pedestrians Killed in road accidents on all roads in India				
S.no	States/UTs	2022	2023	2024(P)
1	Andhra Pradesh	1604	1645	1739
2	Arunachal Pradesh	7	1	1
3	Assam	506	793	877
4	Bihar	3345	3462	4149
5	Chhattisgarh	741	942	1018
6	Goa	51	44	42
7	Gujarat	1568	1757	1747
8	Haryana	1231	1386	866
9	Himachal Pradesh	199	122	185
10	Jharkhand	479	718	702
11	Karnataka	2105	2418	2321
12	Kerala	1158	1147	1058
13	Madhya Pradesh	1672	1793	1928
14	Maharashtra	2894	3110	3344
15	Manipur	32	17	20
16	Meghalaya	42	56	58
17	Mizoram	9	17	20
18	Nagaland	10	19	9
19	Odisha	800	848	735
20	Punjab	608	716	746
21	Rajasthan	1745	1878	2042
22	Sikkim	9	12	7
23	Tamil Nadu	4427	4577	4712
24	Telangana	1458	1554	1586
25	Tripura	81	75	75
26	Uttarakhand	290	223	303
27	Uttar Pradesh	1959	2075	2131
28	West Bengal*	2938	2926	3241
29	A & N Islands	3	10	8
30	Chandigarh	23	28	28
31	D & N Haveli and Daman and Diu	21	29	24
32	Delhi	629	622	584
33	Jammu & Kashmir	131	158	144
34	Ladakh	4	1	4
35	Lakshadweep	0	0	0
36	Puducherry	46	42	72
Total		32825	35221	36526

Note: Data for 2024 is Provisional

*Figures for West Bengal for the year 2024 have been re-cast based on the pattern of data furnished by the State Police Department for the year 2023 and the aggregate eDAR data of the State for the year 2024.